

ORDERS No. 8
OA No. 133/10
Advocate (s) -M/s.J.Mohanty,D.Satpathy
Advocate (s) -Mr.

Dated- 13th February, 2013

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR.R.C.MISRA, MEMBER (ADMN.)

This OA was filed on 8th March,2010 and was listed on 18.5.2010 when on the prayer of the Applicant's counsel it was adjourned to 29.6.2010. When the matter was listed on 29.6.2010 none was present for the applicant. Hence the OA was adjourned to be taken up and when moved. Despite passage of time no step was taken for listing the matter. Hence this matter has been listed today under the heading orders. Today also none is present for the applicant. In view of the above it seems that the applicant is no more interested to pursue this OA. However, Mr.T.Rath Learned Standing Counsel for the Respondents is present. Hence this OA is dismissed for default. Registry is directed to send copy of this order to the applicant in the address given in the OA.


Member (Admn.)


Member (Judl.)